

DIVISION BENCH

O-103

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

IA/898(KB)2020
In
C.P. (IB)/263(KB)2018

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th April, 2021, 10:30 A.M

Name of the Company	BANK OF INDIA Vs. AMRIT FRESH PVT. LTD.		
Under Section	Sec 43(1) r/w Sec 44 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NIRAJ AGRAWAL

Ex-RP

Harish Chander Suri

Sd

Sd

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Appearance:

Mr. Niraj Agarwal, Ex- Resolution Professional

For Respondent No. 3

Mr. Krishnaraj Thaker, Advocate
Ms. Sreenita Ghosh, Liquidator

For Respondent Nos. 1 and 2

Mr. Nirmalya Dasgupta, Advocate
Mr. Shwetaank Nigam, Advocate

For Respondent No. 4

Mr. Anuj Singh, Advocate

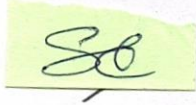
ORDER

Mr. Niraj Agarwal, ex- RP present. Mr. Krishnaraj Thakkar, Ld. Counsel for the Liquidator along with Ms. Sreenita Ghosh, Liquidator present. Mr. Nirmalya Dasgupta along with Mr. Shwetaank Nigam, Ld. Counsel for Respondent Nos. 1 and 2 present. Mr. Anuj Singh, Ld. Counsel for Respondent No. 4 present.

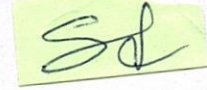
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Due to paucity of time, this matter cannot be taken up for disposal today. List this matter on 10.05.2021.



Harish Chander Suri
Member (Technical)



Rajasekhar V.K.
Member (Judicial)